

Notification

Jammu, the 11th of January, 2024

S.O 22 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Kulgam as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Mohd Aslam	Block Development Officer	D.H.Pora (Old), holding additional charge of Block D.K.Marg (New).
02	Humaira Madni	Block Development Officer	Pahloo (Old).
03	Khalil ul Rehman	Block Development Officer	Devsar (old), holding additional charge of Block Kund (New).
04	Mohd Shahayar Dar	Block Development Officer	Manzgam (New), holding additional charge of Block Pombay(New).
05	Arshad Hussain Ganai	Block Development Officer	Frisal (New), holding additional charge of Quimoh (Old) & Block Kulgam(Old).
06	Asgar Hussain	Block Development Officer	Behibagh (New).

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Kulgam.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer

Department of Law, Justice and P.A